

C.BJ. enquiry against one Swami Sadachari

205. SHRI. CHATURANAN MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a representation, dated the 15th January, 1985 was received by Government from the Uttarakhand Pragatisheel Yuva Manch on behalf of New Khanna Market Shop keepers Association, New Delhi about one Swami Sadachari;

(b) if so, what are the details thereof;

(c) whether any C.B.I, enquiry has been ordered into the allegations made therein; and

(d) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) Mr. Sudhir K. Sajwan in his complaint levelled certain allegations against Swami Sadachari that Swami claims close relations with higher authorities of Government of India and on this pretext he has acquired shop No. 29 by illegal manners. It is further alleged that Swami used to threaten the shopkeepers that he is possession of arms and ammunition's. The Association also requested for the seizure of his arms and ammunitions as he is facing many criminal cases. It is further alleged that Swami Sadachari used to induce persons to believe him otherwise nature, God will be displeased with them.

(c) No, Sir.

(d) Does not arise.

Launching of afforestation programme to prevent ecological damage

206. SHRI DHULESHWAR MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to launch a massive afforestation programme to prevent ecological damage;

(b) if so, the broad details thereof and its capital outlay involved;

(c) whether an indepth study is also being made to work out the modalities for relieving the pressure on forests, especially by encouraging the use of substitute materials; and

(d) if so, its outcome and the manner in which its results are to be conveyed to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) The afforestation effort is being stepped up with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantations. The details are yet to be finalised.

(c) and (d) The Government have taken steps to initiate an indepth study on substitution of wood and wood-based products. The State Governments will be informed of the steps to be taken by them after this study is completed.

Wall paintings of the Ladakh Monastries

207. SHRI YALLA SESI BHUSHANA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Times of India, of the 22nd March, 1985 to the effect that Ladakh monastries have rich wall paintings;

(b) if so, what are the details thereof;

(c) whether Government have in possession colour films of these paintings;

(d) if so, what are the details thereof;

(e) whether the staff of the National Museum and other institutions have visited Ladakh and seen these paintings;

(f) if so, what are the details thereof;

(g) whether Government are aware that the Museum in Cologne in West Germany and other western countries have better and complete collection of photographs of the said paintings than those available in India; and

(h) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) Yes Sir.

(b) There are a large number of Buddhist Monasteries including the important ones at Hemis, Alchi and Shey. These have beautiful murals depicting themes based in Buddhism including scenes from the life of Buddha and Bodhisattvas.

(c) and (d) Yes Sir. The Archaeological Survey of India has documented the paintings and possesses colour transparencies, colour negatives and black and white photographs of these paintings.

(e) and (f) Staff of the National Museum have not visited Ladakh. Officers of the Archaeological Survey of India have visited Ladakh and documented the paintings at Hemis, Alchi, Shey and other monasteries.

(g) According to the published reference, the Archives of the Cologne

Museum have photographic collection of the paintings at Alchi.

(h) Archaeological Survey of India has already taken up documentation of the murals and monuments in Ladakh.

Import policy of electronic equipments

206. SHRI YALLA SESI BHUSHANA RAO; Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government's free-for-all import policy for electronics is likely to affect Indian indigenous interests as per Secretary, Electronics reported in the Hindustan Times of the 22nd March, 1985 and if so, reasons for this shift in policy;

(b) whether it is also a fact that the smuggled quartz, digital watches are selling at Rs. 30-40 a piece and if so, whether Government propose to import such watches in large quantities and market through public distribution system till indigenous manufacture is started in the country; and

(c) whether Government propose to follow similar pragmatic policies in respect of VCRs and colour TVs and electronic equipments for doctors and professionals?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIV RAJ PATIL): (a) There is no shift in the Policy. However to take advantage of the advancement in electronics, import of technology will be permitted freely to develop an appropriate electronics base in the country. However, industries will be encouraged to establish inhouse technology base so that repeated import of technologies does not have to be resorted to.